

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 01<sup>st</sup> April, 2022

**NO. HC.VII-167(Pt.-VIII)/2014/2180/A #####** The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the programmes on "**Forensic Examination in Sexual Assault Cases**" scheduled to be held at LNJNI National Institute of Criminology and Forensic Science, NFSU Delhi Campus, Rohini, Delhi during the period from **April to June, 2022**.

Sl. No.	Course Dates	Name & Designation of Judicial Officers	Place of Posting with Address	Mobile No.	Email-id
1.	11-12 April, 2022	<b>Shri Mahmud Hussain Barbhuiya,</b> Additional Sessions Judge-cum-Special Judge, POCSO, Golaghat.	Golaghat, O/o District & Sessions Judge, Golaghat	9435190119	mahmud.barbhuiya@rediffmail.com
		<b>Shri Debashish Saikia,</b> Additional Sessions Judge-cum-Special Judge, POCSO, Barpeta.	Barpeta, O/o District & Sessions Judge, Barpeta	9854071831	debashish.saikia752@gmail.com
2.	30-31 May, 2022	<b>Smti. Ipsita Borthakur,</b> Additional Sessions Judge-cum-Special Judge, POCSO, Nagaon.	Nagaon, O/o District & Sessions Judge, Nagaon	9706160616	ipshita.borthakur@gmail.com
		<b>Smti. Chitra Rani Saikia</b> Additional Sessions Judge-cum-Special Judge, POCSO, Tinsukia.	Tinsukia, O/o District & Sessions Judge, Tinsukia	9435400241	majonichitra@gmail.com
3.	13-14 June, 2022	<b>Smti. Farhana Sultana,</b> Additional District & Sessions Judge, Rangia. (under transfer as Addl. District & Sessions Judge, Nalbari)	Rangia, O/o Addl. District & Sessions Judge, Rangia, Kamrup.	9435061181	f.sultana.ngn@gmail.com
		<b>Smti. Nazmee Ayysha Ahmed,</b> Additional District and Sessions Judge, FTC, Sivasagar, Assam (posted as Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar)	Sivasagar, O/o District & Sessions Judge, Sivasagar	9435391941	najmayesha@gmail.com

The nominated Officers are requested to submit a report after the completion of the programmes.

By order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

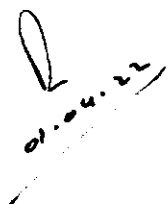
**Memo No. HC.VII-167(Pt.-VIII)/2014/2181-2198/A, dated 01-04-2022**

Copy for information & necessary action to:

1. The Director, LNJNI National Institute of Criminology and Forensic Science, NFSU Delhi Campus, Delhi- 110085.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules.***

4. The Registrar (Admin./Vig.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,  
Barpeta / Golaghat / Kamrup / Nagaon / Nalbari / Tinsukia / Sivasagar  
***(He/She is requested to inform the nominated Judicial Officer(s) under his/ her control about this Notification).***
7. Smti. Farhana Sultana, Addl. District & Sessions Judge, Rangia.  
***(Under transfer as Addl. District & Sessions Judge, Nalbari)***
8. Smti. Nazmee Ayysha Ahmed, Addl. District & Sessions Judge, FTC, Sivasagar.  
***(posted as Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar).***
9. Shri Mahmud Hussain Barbhuiya, Additional Sessions Judge-cum-Special Judge, POCSO, Golaghat, Assam.
10. Shri Debashish Saikia, Additional Sessions Judge cum Special Judge, POCSO, Barpeta, Assam.
11. Smti. Ipsita Borthakur, Additional Sessions Judge-cum-Special Judge, POCSO, Nagaon, Assam.
12. Smti. Chitra Rani Saikia, Additional Sessions Judge-cum-Special Judge, POCSO, Tinsukia, Assam.

  
01.04.22

It is for information that for the aforesaid training programmes the participants will be provided with accommodation on single occupancy basis in NFSU, Delhi Campus. Expenditure towards their accommodation and messing charges for 3 nights will be borne by NICFS, NFSU, Delhi Campus. Participants will draw their TA/DA from parent Departments.

Further, nominated participants must not proceed without acceptance of nominations from NICFS, NFSU Delhi Campus. The list of accepted nominees for each course can be downloaded from website [www.nicfs.gov.in](http://www.nicfs.gov.in) under the link 'Training'. It is requested that the website [www.nicfs.gov.in](http://www.nicfs.gov.in) may be visited from time to time for further updates/communications.

13. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
14. The Deputy Registrar (Finance/Protocol), Gauhati High Court, Guwahati.
15. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
16. The Project Manager, Gauhati High Court, Guwahati.  
*(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati)*
17. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
18. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Talwar  
01.04.22

**REGISTRAR (JUDICIAL)**